

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 62/156/2020

This the 24th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Asis Attaullah (aged: 34 years), S/o Attaullah Moon, R/o Uri Baramulla and 12 ors.

.....Applicants

(Advocate:- Mr. S.A. Makroo, Sr. Advocate along with Mr. Bilal Ahmad Malla)

Versus

1. Union of India through Secretary to Government of India, Ministry of Statistics & Programme Implementation 418, Sardar Patel Bhavan, Sansad Marg, New Delhi-110001 and 6 ors.

.....Respondents

(Advocate: Mr. Raghu Mehta, Sr. C.G.S.C.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he wishes to withdraw the O.A.

2. Accordingly, in view of the submission made by the learned counsel for the applicant, the O.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**